

(b) Yes, Sir, on 12-1-1962.

(c) Yes, Sir, with effect from 15-1-1962.

(d) Permission was given on the 5th May, 1961. Subsequently, on re-consideration, he was asked on 23-11-1961 either to resign from the service of the Indian Airlines Corporation or to give up his proposal to stand for election.

(e) No, Sir.

11.55 hrs.

RE: CALLING ATTENTION TO  
MATTER OF URGENT PUBLIC  
IMPORTANCE

Mr. Speaker: There is a Calling Attention Notice in the name of Shri Braj Raj Singh—I find he is absent.

11.55½ hrs.

PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER MERCHANT SHIPPING ACT, AND STATEMENT CORRECTING ANSWER TO STARRED QUESTION No. 104.

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): I beg to lay on the Table—

(i) a copy each of the following Rules under sub-section (3) of section 458 of the Merchant Shipping Act, 1958:—

- (a) The Merchant Shipping (Certificates of Competency) Rules, 1961 published in Notification No. G.S.R. 1510, dated the 23rd December, 1961. [Placed in Library. See No. LT-3495/62].
- (b) The Shipping Development Fund Committee (General) Amendment Rules, 1962 published in Notification No. G.S.R. 167 dated the 10th February, 1962.
- (c) The Shipping Development Fund Committee (General)

Second amendment Rules, 1962 published in Notification No. G.S.R. 209 dated the 17th February, 1962.

[Placed in Library. See No. LT-3496/62].

(ii) a Statement correcting the reply given on the 8th August, 1961 to Starred Question No. 104 by Shri Indrajit Gupta regarding Joint Steamer Companies. [Placed in Library. See No. LT-3497/62].

NOTIFICATIONS UNDER ESSENTIAL COMMODITIES ACT, 1955.

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): I beg to lay on the Table a copy each of the following Notifications under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—

- (i) The Rice (Madhya Pradesh) Price Control (Sixth Amendment) Order, 1961 published in Notification No. G.S.R. 1461 dated the 9th December, 1961.
- (ii) The Rice (Punjab) Second Price Control (Thirteenth Amendment) Order, 1961 published in Notification No. G.S.R. 1462 dated the 9th December, 1961.
- (iii) The Tripura Foodgrains Movement Control (No. 2) Third Amendment Order, 1961 published in Notification No. G.S.R. 34 dated the 6th January, 1962.
- (iv) The Rice (Madhya Pradesh) Price Control (Amendment) Order, 1962 published in Notification No. G.S.R. 70 dated the 11th January, 1962.
- (v) Notification No. G.S.R. 99 dated the 17th January, 1962.
- (vi) Notification No. G.S.R. 122 dated the 23rd January, 1962.
- (vii) The Rice (Madhya Pradesh) Price Control (Second Amendment) Order, 1962, published